


For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.05.2017 to 31.05.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.49,53,368/- + interest	16.05.2017	One year
2	Rs.2,30,453/- + interest	16.5.2017	One year
3	Rs.16,26,985/- + interest	16.5.17	One year
4	Rs.78,55,533/- + interest	17.05.2017S	Six months
5	Rs.38,40,003/- + interest	18.05.2017	Six months
6	Rs.35,45,315/- + interest	19.5.2017	One year
7	Rs.5,15,117/- + interest	20.05.2017	Six months
8	Rs.17,17,057.67ps. + interest Rs.17,17,052/- + interest	20.05.2017 27.05.2017	Both for six months
9	Rs.11,31,825/-/- + interest	21.05.2017	91 days.
10	Rs.21,59,221/- + interest	23.05.2017	91 days
11	Rs.64,65,273/- + interest	23.5.2017	One year
12	Rs.25,000/- + interest	24.05.2017	Six months
13	Rs.17,83,280/- + interest	25.5.2017	91 days
14	Rs.12,87,926/- + interest	26.05.2017	91 days
15	Rs.54,858/- + interest	28.05.2017	Six months
16	Rs.45,08,469/- + interest	28.05.2017	Six months
17	Rs.29,09,408/- + int.	28.05.2017	Six months
18	Rs.20,13,546/-/- + interest	30.5.2017	One year

Dated: 02.05.2017


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

1 P.A. to Id. Registrar (J-I) 